

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No :  
Petition No : CP(IB)/17/CHE/2024  
Name of Petitioner : Aditya Birla Finance Ltd  
& Vs  
Name of Respondent : Right Health Platter Pvt Ltd  
Section : Sec 7 Rule 4 of IBC, 2016

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**ORDER**

Present: Mr. Surayana, Ld. Counsel for Petitioner  
Mr. Ashwin Raman, Ld. Counsel for Respondent.

NESL Certificate is stated to be e-filed. Hard copy be filed within a week from today.

Counsel for the Petitioner is directed to serve the copy of the petition on the mail of the Counsel for Respondent, which has been communicated today by the Counsel to the Counsel for the Petitioner.

Reply / Counter be filed within two weeks from today.

Rejoinder, if any, be filed within one week thereafter.

List the Petition for hearing on **11.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**